

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 40
TO BE ANSWERED ON FEBURARY 02, 2023**

COMPLETION OF HOUSES UNDER PMAY-U

**NO. 40. SHRI CHANDRA SEKHAR BELLANA:
 SHRI POCHA BRAHMANANDA REDDY:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether there has been huge shortfall witnessed in the number of houses completed in the country under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);**
- (b) if so, the details thereof along with the reasons therefor;**
- (c) the details of measures being taken to bridge the shortfall; and**
- (d) the measures being taken to ensure timely completion of houses under PMAY-U?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (d) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four

verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); ‘In-situ’ Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned till 31.03.2022. Against the sanctioned houses, 107.55 lakh have been grounded for construction; of which 68.02 lakh are completed/ delivered to beneficiaries.

Completion of projects generally takes 12-36 months in different verticals of the scheme. Around 45 lakh houses have been sanctioned after 31.03.2020. The scheme period has been extended up to 31.12.2024 with existing funding pattern and implementation methodology to complete the houses sanctioned till 31.03.2022.

States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports. Ministry regularly monitors progress of the scheme through periodic review meetings, video-conferences and field visits.
